

F. No. 12-93/CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 24.10.2017

ID No. 12-93/2017

To,

Ms. Rakhi 604, Block 10, Sancity apartment outer ring road, Bangalore-560102

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/81147 Dt. 12.10.2017 and our ID No. 12-93/2017 the information received from DR (Admn.) containing 01 is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. - (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CPIO

CESTAT, New Delhi

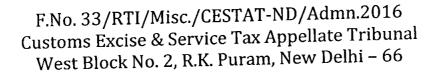
Copy to:

Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

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25,001 2017

SIGN. (DISFATCH SECTION





Dated: 23.10.2017 I.D. No. 12-93/2017

Sub: Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 13.10.2017 forwarded by the Ministry vide letter R20011/185/2017-Ad.IC dated 03.10.2017 in CPIO I.D. No. 12-93/2017, it is stated that none of the information sought is available in this office. Application rejected.

Yours faithfully

B

(Bineesh Kumar K.S.)
Dy. Registrar(Admn.)

Copy to:

CPIO/A.R., C.E.S.T.A.T., N. Delhi.



F. No. 12-93 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 13/10/17 ID No. 12-93/20/7 Subject: Information sought under RTI Act, 2005. Sir/Madam, 2005 (copy enclosed) wherein certain information are sought mentioned therein is related to your section. Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. DOREURA 319 01 147/7 dated. 12/10/12 CPIO ID No. 12-93/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 27/10/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013. If the information is not with your section or you, please reply from where it may be retrieved, without delay. Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately. Encl: As above. **CESTAT New Delhi** Copy to:

3. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

4 MB Rakhi
604, Bluck 10, Sunuty
appartment, Cuter Ring Road
Bangalose - 560102

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RTI MATTER

ID-12-93/2017

F. No. R20011/185/2017-Ad.1C(CESTAT)

Government of India Ministry of Finance Department of Revenue

New Delhi, 03rd October, 2017

То

The CPIO,

CESTAT, West Block No.2, R.K. Puram, New Delhi – 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 25.09.2017 from Ms. Rakhi, Karnataka received in this office on 26.09.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(& Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5368

FINO - R. 2001/185/2017-1657AT 59018 18 /2017/US (AU-IA)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण DOREV/R/2017/81147/3 Date of Receipt 25/09/2017 (प्राप्ति की तारीख): संख्या) : Department of Revenue on 25/09/2017 With Reference Number: Transferred From (से स्थानांतरित): DOREV/R/2017/81147 आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत Remarks(टिप्पणी): आवश्यक कार्यवाही के लिए हस्तांतारित की जाती है। Electronically Transferred from Language of English Type of Receipt (रसीद का प्रकार): Other Public Authority Request (अनुरोध की भाषा) : Gender (लिंग): Female Name (नाम): Rakhi 604, block 10, suncity apartment, outer ring road, bangalore, Address (पता) : Pin:560102 Karnataka Country (देश) : India State (राज्य) : Details not provided Mobile Number +91-Phone Number (फोन नंबर) : (मोबाईल नंबर): 8277287645 Email-ID (ईमेल-आईडी): rakhimital@yahoo.co.in Status (स्थिति)(Rural/Urban): Urban **Education Status:** Requester Letter Number(निवेदक Details not provided Details not Letter Date: provided पत्र संख्या) : Is Requester Below Poverty Line? No Indian Citizenship Status (क्या आवेदक गरीबी रेखा से नीचे का (नागरिकता) हैं?): 0 (Received by Department of Payment **Mode of Payment** Amount Paid (राशि का भुगतान): Personnel & Training) (original Gateway (भगतान का प्रकार) recipient) Request Pertains to (अनुरोध S.Bhomick US(AD.IC) निम्नलिखित संबंधित है) :

Information Sought (जानकारी I need information provided by central government and I do not want मांगी: any information related to State / UT -

> I understand government is creating crore of jobs and recruitment in central services also. I think govt is doing excellent job and need to continue the same. I need some data points as per below -

I need below data starting 2010 till 2017 on yearly basic (financial year or any other yearly format 1st April to 31st Mar or 1st Jan to 31st Dec) for below departments -

1. Civil servant (all Govt ministry)

2. Defence

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- 1. Civil servant (all Govt ministry)
- 2. Defence
- 3. Railway
- 4. Telecom
- 5. Postal
- 6. Bank
- 7. Govt undertaking companies
- 1. direct recruitment
- a. total direct recruitment done by central govt
- b. total SC(scheduled caste) direct recruitment done by central govt
- c. total ST(scheduled tribes) direct recruitment done by central govt
- d. total OBC(Other Backward Classes) direct recruitment done by central govt
- e. total Minorities direct recruitment done by central govt
- f. total divyang / handicapped /disabled direct recruitment done by central govt
- g. total widow direct recruitment done by central govt
- h. total Surviving Family / spouse of dead govt employee direct recruitment done by central govt
- i. total Surviving Family / spouse of dead Military person direct recruitment done by central govt
- j. Total direct employees in Class I or Group A (Gazetted)
- k. Total direct employees in Class II or Group B (Gazetted)
- 1. Total direct employees in Class II or Group B (Non-Gazetted)
- m. Total direct employees in Class III or Group C
- n. Total direct employees in Class IV or Group D
- note can club point k and l if do not have individual data and for other department give data in other class / Group
- o. total retirement by central govt
- p. Total retirement in Group A
- q. Total retirement in Group B
- r. Total retirement in Group C
- s. Total retirement in Group D
- 2. contract recruitment -
- a. total contract recruitment done by central govt
- b. total SC(scheduled caste) contract recruitment done by central govt
- c. total ST(scheduled tribes) contract recruitment done by central govt
- d. total OBC(Other Backward Classes) contract recruitment done by
- central govt
 - e. total Minorities contract recruitment done by central govt

9/25/2017

RTI Details

f. total divyang / handicapped /disabled contract recruitment done by central govt

g. total widow contract recruitment done by central govt

h. total Surviving Family / spouse of dead govt employee contract

recruitment done by central govt i. total Surviving Family / spouse of dead Military person contract

recruitment done by central govt j. Total contract employees in Class I or Group A

k. Total contract employees in Class II or Group B. Total contract employees in Class III or Group C

o. Total contract employees in Class IV or Group D

note - Pls forward to other department if you do not have answer.

Print Save Close



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